

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For admission	Sec 9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	S S Jayanthi	M/s Velankani Electronics Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Ms. S. S. Jayanthi

ADVOCATE FOR RESPONDENT/s:

Mr. Ajay Kumar

**ORDER**

Heard Ms. S.S Jayanthi, Learned Counsel for the Petitioner and Mr. Ajay Kumar.M, Learned Counsel for the Respondent through Video Conference. The Learned Counsel for the Respondent accepts notice and requested time to file a reply. Post the case on 27.07.2020

  
MEMBER (T)

  
MEMBER (J)

Gy Verified

Court Officer